

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26th July, 2022

NOTICE

Please take notice that the matters listed on 26.07.2022 at 02:00 PM in the Court –III will not be taken up. The next date of Hearing is 20.09.2022

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 719 of 2021 (PH)	H.E. Captain Ammeet K. Agarwal Vs. Gannon Dunkerley and Company Ltd. & Anr.	Harshita Ahluwalia	Manoj Kumar Bijendra Kr. Jha Modilal Pamecha Arati SR2
2.	Comp. App (AT) No. 169 of 2020 (PH)	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC

By order of Hon'ble Chairperson

-Sd/-

Registrar